

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. **933** /Confdl./2014
II-2-69/2011(Pt.-5)

Jabalpur, Dated 1st August, 2014

Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India is going to address the Judicial Officers of the Madhya Pradesh State on the subject "**Duty of the Court in sustaining the sanctity of Criminal Procedure**" on **16th August, 2014** at the Conference Hall of the High Court of Madhya Pradesh, Jabalpur. The programme will be organized by the Madhya Pradesh State Judicial Academy, Jabalpur under the Specialized Training Programme for the Judicial Officers.

In this connection Judicial Officers from 12 Districts will participate (200 officers in all), whose names are shown in the endorsement, as per the following conditions:-

1. The Judicial Officers included in the programme have to report on **16.08.2014 at 09:30 a.m. at Conference Hall of the High Court of Madhya Pradesh, Jabalpur**. The programme shall commence from **10:00 am and will conclude at 01:30 pm** which shall be followed by lunch.
2. Judicial Officers who will come from places other than the venue of programme can attend the programme by their official vehicle or own vehicle. Cost of fuel charges of these vehicles shall be reimbursed to them as per their entitlement. The participating Judicial Officers will get reimbursement of their T.A./D.A and fuel charges from their respective District Judges @ Rs. 6,000/- (for District Judges), Rs. 4,000/- (for Additional District Judges) and Rs. 3,000/- (for Civil Judge Class-I). The amount allocated for reimbursement of T.A. is tentative and if there is shortage of fund, request can be made for additional allocation in this respect.
3. The Judicial Officers are requested to wear sober dress during the programme.
4. Arrangement for lodging and boarding for participating Judicial Officers has been made on twin sharing basis in **private Hotel at Jabalpur** from the **morning of 16.08.2014 to the morning of 17.08.2014**.
5. Arrangement for lodging and boarding for participating Judicial Officers has also been made in the **Guest House of the Madhya Pradesh State Judicial Academy, Jabalpur** from **03:00 PM onwards from 15.08.2014 to 10:00 a.m. of 17.08.2014**.

6. During the programme, tea, breakfast and working lunch shall be provided to the participating Judicial Officers. Those Judicial Officers who will stay at night shall be provided with dinner in the Academy.
7. Participating Judicial Officers coming *via* train are requested to report on their arrival at the **Reception Counters set up near Main Exit Gate of Platform No. 1 & 4 of Main Railway Station Jabalpur.**
8. Arrangement for conveyance from Railway Station to the Hotel/Academy shall be made by the MPSJA, Jabalpur. It may not be possible for the Academy to make arrangement for carriage of participant's luggage to the parked vehicle.
9. Participating Judicial Officers who are arriving a day prior to the commencement of the programme, or at hours other than those mentioned above, or by a different mode of conveyance, may inform the Academy to **Shri Gyan Prakash Tekam, A.G. III on Telephone No. 0761-2628679 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939, at least a day in advance**, so that proper arrangement for reception may be made.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


01.08.14

(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 934 /Confdl./2014
II-2-69/2011 (Pt.-5)

Dated 1st August, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Bharat P. Maheshwari, District & Sessions Judge, Jhabua,
2. Shri Ramakant Dube, District & Sessions Judge, Rajgarh,
3. Shri Kamal Singh Thakur, District & Sessions Judge, Gwalior,
4. Ku. Shushma Khosla, District & Sessions Judge, Bhopal,

5. Shri Rajendra Kumar Mahajan (Jr.), District & Sessions Judge, Mandsaur,
6. Shri Raj Kumar Pandey, District & Sessions Judge, Ashoknagar,
7. Shri Narendra Kumar Shukla, District & Sessions Judge, Hoshangabad,
8. Shri Adarsh Kumar Jain, District & Sessions Judge, Chhatarpur,
9. Shri Jagdish Prasad Gupta, District & Sessions Judge, Ujjain,
10. Shri Anurag Kumar Shrivastava, District & Sessions Judge, Balaghat,
11. Shri Hausla Prasad Singh, District & Sessions Judge, Sagar,
12. Shri Abhinandan Kumar Jain, District & Sessions Judge, Khandwa,
13. Smt. Kshipra Sharma, District & Sessions Judge, Neemuch,
14. Shri Ram Niwas Patel, District & Sessions Judge, Seoni,
15. Shri Ranjeet Singh Thakur, District & Sessions Judge, Vidisha,
16. Shri Yogesh Kumar Songariya, District & Sessions Judge, Harda,
17. Smt. Narinder Vir Kaur Kandra, District & Sessions Judge, Indore,
18. Shri Rajeev Kumar Dubey, Principal Registrar (Vigilance), High Court of M.P., Jabalpur,
19. Smt. Anjuli Palo, District & Sessions Judge, Shivpuri,
20. Shri Virendra Singh, Principal Registrar (Judicial), High Court of M.P., Jabalpur,
21. Shri Sunil Kumar Awasthi, District Judge (Inspection), High Court of M.P., Jabalpur Zone, Jabalpur,
22. Shri Akhil Kumar Shrivastava, Principal Registrar (I.L.R. & Examination), High Court of M.P., Jabalpur.
23. Shri Manohar Mamtani, District & Sessions Judge, Dewas,
24. Shri Awadesh Kumar Pandey, District & Sessions Judge, Jabalpur,
25. Shri Krishna Kumar Tripathi, District & Sessions Judge, Panna,
26. Shri Pradyumna Singh, District & Sessions Judge, Tikamgarh,
27. Shri Arun Singh Tomar, District & Sessions Judge, Umaria,
28. Shri Vimal Kumar Jain Singhai, District & Sessions Judge, Chhindwara,
29. Shri Hari Shankar Vaishya, District & Sessions Judge, Shahdol,
30. Shri Prahlad Singh Patidar, District & Sessions Judge, Shajapur,
31. Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur,
32. Shri Braj Kishore Shrivastava, District & Sessions Judge, Damoh,
33. Shri Rajendra Kumar Shrivastava (Jr.), District & Sessions Judge, Rewa,
34. Shri Arvind Mohan Saxena, District & Sessions Judge, Sehore,
35. Shri Vinod Kumar Dubey (Sr.), District & Sessions Judge, Betul,
36. Shri Jagatpati Rao, District & Sessions Judge, Mandla,
37. Shri Pradeep Kumar Varma, District & Sessions Judge, Anuppur,
38. Shri Shrawan Kumar Raghuvanshi, District & Sessions Judge, Mandleshwar,
39. Shri Rajendra Kumar Singh Gautam, District & Sessions Judge, Narsinghpur,

40. Shri Om Prakash Sharma (Jr.), District & Sessions Judge, Ratlam,
41. Shri Anil Kumar Shrivastava, District & Sessions Judge, Satna,
42. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar,
43. Shri Vishnu Pratap Singh Chouhan, District & Sessions Judge, Sidhi,
44. Shri Narendra Kumar Satsangi, District & Sessions Judge, Sheopur,
45. Shri Jyotendra Kumar Vaidya, District & Sessions Judge, Morena,
46. Shri Balkrishna Jatav, District & Sessions Judge, Raisen,
47. Shri Hariniwas Bajpai, District & Sessions Judge, Datia,
48. Shri Mohammad Shamim, District & Sessions Judge, Guna,
49. Shri Surendra Singh Raghuvanshi, District & Sessions Judge, Singrauli,
50. Shri Rajiv Krishna Joshi, District & Sessions Judge, Katni,
51. Shri Rajeev Kumar Shrivastava (Sr.), presently posted as Registrar (Administration), National Judicial Academy, Bhopal, **under orders of transfer to Barwani as District & Sessions Judge, Barwani,**
52. Smt. Paro Raizada, District & Sessions Judge, Alirajpur,
53. Ku. Karuna S. Trivedi, District & Sessions Judge, Dindori,
54. Shri Shyam Sunder Garg, District & Sessions Judge, Bhind,
55. Shri Vrindawan Lal Jha, Registrar (Examination & Labour), High Court of M.P., Jabalpur,
56. Shri Shambhoo Singh Raghuvanshi, Registrar (District Establishment), High Court of M.P., Jabalpur,
57. Shri Bharat Bhushan Shrivastava, Special Judge, SC/ST (PA) Act, Sagar,
58. Shri Bhupendra Kumar Nigam, Registrar (VL), High Court of M.P., Jabalpur,
59. Shri Vimal Prakash, President, District Consumer Forum, Jabalpur, Block-15 K, Scheme No.-18, Civic Centre, Marhatal, Jabalpur,
60. Shri Tarkeshwar Singh, Special Judge, SC/ST (PA) Act, Damoh,
61. Shri Bhau Rao Patil, Special Judge, SC/ST (PA) Act, Jabalpur,
62. Shri Rajeev Kumar Shrivastava (Jr), Special Judge, SC/ST (PA) Act, Chhindwara,
63. Shri Prakash Chandra Gupta (Sr), Special Judge, SC/ST (PA) Act, Mandla,
64. Shri Chandresh Kumar Khare, Special Judge, SC/ST (PA) Act, Narsinghpur,
65. Shri Keshav Singh Tomar, Special Judge, SC/ST (PA) Act, Seoni,
66. Shri Akhilesh Chandra Shukla, Special Judge, SC/ST (PA) Act, Satna,
67. Shri Virendra Kumar Pandey, II ADJ, Mandla,
68. Dr. Subhash Kumar Jain, ADJ, Hatta, Distt. Damoh,
69. Shri Mohammad Syedul Abrar Ansari, ADJ, Amarpatan, Distt. Satna,
70. Shri Prem Narayan Singh, VI ADJ, Satna,
71. Shri Gopal Shrivastava, II ADJ, Satna,
72. Shri Virendra Pratap Singh, X ADJ, Jabalpur,

73. Shri Yogesh Kumar Gupta, II ADJ, Sagar,
74. Shri Yogesh Chandra Gupt, I ADJ, Jabalpur,
75. Shri Naveen Kumar Saxena, Registrar (Judicial-II), High Court of M.P., Jabalpur,
76. Shri Ajay Prakash Mishr, II ADJ, Jabalpur,
77. Shri Umesh Kumar Gupta, II ADJ, Gadarwara, Distt. Narsimhapur,
78. Shri Pankaj Gaur, Registrar (Judicial-I), High Court of M.P., Jabalpur,
79. Shri Mahesh Chandra Soni, A.S.J., Special Court No. 9, under Electricity Act, 2003, Jabalpur,
80. Shri Mahesh Kumar Sharma, VI ADJ, Jabalpur,
81. Shri Shiv Charan Pandey, I ADJ, Lakhnadon, Distt. Seoni,
82. Shri Upendra Kumar Sonkar, II ADJ, Shahdol,
83. Shri Joseph Micheal Rao, AJ to I ADJ, Chhindwara,
84. Shri Jashrath Raj Bachchan, III ADJ, Katni,
85. Shri Pranesh Kumar Pran, ADJ, Sihora, Distt. Jabalpur,
86. Shri Devendra Deo Dwivedi, A.S.J., Special Court No. 10, under Electricity Act, 2003, Sagar,
87. Smt. Mamta Jain, XII ADJ, Jabalpur,
88. Shri Deepesh Kumar Tiwari, II ADJ, Chhindwara,
89. Shri Anand Kumar Tiwari, Registrar cum Secretary, High Court Legal Services Committee, Jabalpur,
90. Shri Sushant Huddar, Registrar (Administration), High Court of M.P., Jabalpur,
91. Shri Umesh Pandav, IV ADJ, Satna,
92. Shri Anil Kumar Agrawal, II ADJ, Khurai, Distt. Sagar,
93. Ku. Kalpana Upadhyaya, II ADJ, Narsimhapur,
94. Shri Suresh Kumar Aarse, VII ADJ, Jabalpur,
95. Shri Kashif Nadeem (Khan), III ADJ, Jabalpur,
96. Shri Anil Kumar Sohane, IV ADJ, Sagar,
97. Shri Ram Prakash Mishra, ADJ, Bina, Distt. Sagar,
98. Shri Umesh Chandra Mishr, III ADJ, Satna,
99. Shri Sunil Kumar Jain (Sr.), IX ADJ, Jabalpur,
100. Shri Sanjay Krishna Joshi, II ADJ, Seoni,
101. Shri Awadhesh Kumar Singh, XIX ADJ, Jabalpur,
102. Shri Sanjeev Kumar Pandey, II ADJ, Damoh,
103. Shri Vachaspati Misr, ADJ, Nagaod, Distt. Satna
104. Shri Mohd. Shakil Khan, VI ADJ, Sagar,
105. Shri Madhusudan Mishra, IV ADJ, Jabalpur,
106. Shri Satish Chandra Rai, XV ADJ, Jabalpur,
107. Shri Shivkant Pandey, VII ADJ, Satna,

108. Shri Kisna Atulkar, ADJ, Amarwara, Distt. Chhindwara,
109. Shri Prakash Chandra, AJ to ADJ, Damoh,
110. Ku. Nirmala Chawda, ADJ, Beohari, Distt. Shahdol,
111. Shri Lalaram Meena, I ADJ, Gadarwara, Distt. Narsimhapur,
112. Shri Deoraj Gurjarkar, IV ADJ, Chhindwara,
113. Smt. Jyoti Vinodiya Verma, VII ADJ, Sagar,
114. Shri Chandra Prakash Verma, ADJ, Umaria,
115. Smt. Krishna Paraste, II ADJ, Umaria,
116. Shri Sheikh Salim, XVIII ADJ, Jabalpur,
117. Shri Sunil Kumar Jain (Jr.), III ADJ, Damoh,
118. Shri Shamroz Khan, ADJ, Pawai, Distt. Panna,
119. Ku. Pratibha Satawne, III ADJ, Gadarwar, Distt. Narsimhapur,
120. Shri Chandramohan Upadhyaya, II ADJ, Katni,
121. Shri Rajeev K. Pal, A.S.J., Special Court No. 8, under Electricity Act, 2003, Jabalpur,
122. Shri Ajay Kumar Singh, III ADJ. Mandla,
123. Shri Bhaiyya Lal Verma, Civil Judge, Class-I & A.C.J.M., Rehli, Distt. Sagar,
124. Shri Arvind Raghuwanshi, I Civil Judge, Class-I & C.J.M., Jabalpur,
125. Shri Makhanlal Johd, I Civil Judge, Class-I & C.J.M., Chhindwara,
126. Shri Tarun Prakash Stendli, I Civil Judge, Class-I & C.J.M., Umaria,
127. Shri Ashutosh Mishra, I Civil Judge, Class-I & C.J.M., Katni,
128. Shri Rajendra Kumar Sharma (Sr.), I Civil Judge, Class-I & C.J.M., Sagar,
129. Shri Rajdeep Singh Thakur, I Civil Judge, Class-I & C.J.M., Seoni,
130. Shri Uday Singh Maravi, Civil Judge, Class-I & A.C.J.M. Jaisingh Nagar, Distt. Shahdol,
131. Shri Arun Kumar Pandey (Jr.), C.J.-I, Beohari, Distt. Shahdol,
132. Smt. Madhuri Rajlalji, I Civil Judge, Class-I & CJM, Shahdol,
133. Shri Ashok Gupta, I Civil Judge, Class-I & C.J.M., Damoh,
134. Ku. Sarita Wadhvani, I Civil Judge, Class-I & C.J.M., Narsimhapur,
135. Shri Vikas Chandra Mishr, IX Civil Judge, Class-I & A.C.J.M., Jabalpur,
136. Shri Sandeep Kumar Shrivastava, I Civil Judge, Class-I & C.J.M., Satna,
137. Shri Balram Yadav, I Civil Judge, Class-I & C.J.M., Panna,
138. Shri Privendra Kumar Sen, Civil Judge, Class-I & A.C.J.M., Sihora, Distt. Jabalpur,
139. Shri Jaideep Singh, VI Civil Judge, Class-I & A.C.J.M., Jabalpur,
140. Smt. Kavita Deep Khare, VI Civil Judge, Class-I & A.C.J.M., Satna,
141. Shri Yatindra Kumar Guru, II Civil Judge, Class-I & A.C.J.M., Umaria,
142. Shri Deepak Sharma, IV Civil Judge, Class-I & A.C.J.M., Sagar,
143. Shri Awdhesh Kumar (Gupta), III Civil Judge, Class-I & A.C.J.M., Sagar,

144. Shri Tnaveer Ahamed Khan, V Civil Judge, Class-I & A.C.J.M., Jabalpur,
145. Shri Anurag Dwivedi, II Civil Judge, Class-I & A.C.J.M., Satna,
146. Shri Sanjay Goyal, IV C.J.-I & A.C.J.M., Jabalpur,
147. Shri Sunil Kumar Mishra, III Civil Judge, Class-I & A.C.J.M., Katni,
148. Shri Sujit Kumar Singh, II Civil Judge, Class-I & A.C.J.M. Jabalpur,
149. Shri Rajesh Kumar Devliya, Civil Judge, Class-I & A.C.J.M., Bina, Distt. Sagar,
150. Shri Tapesk Kumar Dubey, Civil Judge, Class-I & A.C.J.M., Deori, Distt. Sagar,
151. Shri Rakesh Kumar Singh (Jr.), II Civil Judge, Class-I & A.C.J.M., Katni,
152. Shri Santosh Kumar Gupta, Civil Judge, Class-I & A.C.J.M., Parasiya, Distt. Chhindwara,
153. Smt. Nisha Gupta, I A.J. to I Civil Judge, Class-I & A.C.J.M., Shahdol,
154. Shri Ashish Shrivastava (Sr.), VI Civil Judge, Class-I, Sagar,
155. Smt. Dipika Malviya, II Civil Judge, Class-I, Seoni,
156. Shri Manish Kumar Shrivastava, XII Civil Judge, Class-I, Jabalpur,
157. Shri Prakash Kaser, II Civil Judge, Class-I, Chhindwara,
158. Shri Adesh Kumar Malviya, III Civil Judge, Class-I, Seoni,
159. Shri Dharmendra Kumar Singh, III C.J.-I, Satna,
160. Shri Rupesh Kumar Gupta, II A.J. to I Civil Judge, Class-I, Shahdol,
161. Shri Omprakash Rajak, II Civil Judge, Class-I, Damoh,
162. Shri Kamlesh Sanodiya, III Civil Judge, Class-I, Jabalpur,
163. Shri Nishar Ahmad, X Civil Judge, Class-I, Jabalpur,
164. Smt. Nisha Vishwakarma, IV Civil Judge, Class-I, Chhindwara,
165. Shri Surendra Singh Gurjar, XIII Civil Judge, Class-I, Jabalpur,
166. Shri Ram Singh Kanojia, II Civil Judge, Class-I, Shahdol,
167. Smt. Priti Singh, Civil Judge, Class-I, Patan, Distt. Jabalpur,
168. Shri Dinesh Kumar Sharma, Civil Judge, Class-I, Maihar, Distt. Satna,
169. Shri Harprasad Banshkar, II Civil Judge, Class-I, Mandla,
170. Shri Dinesh Kumar Khatik, I Civil Judge, Class-I, Banda, Distt. Sagar,
171. Smt. Kirti Kashyap, Civil Judge, Class-I, Lakhnadon, Distt. Seoni,
172. Smt. Sushila Verma, Civil Judge, Class-I, Hatta, Distt. Damoh,
173. Smt. Santoshi Vasnik, Civil Judge, Class-I, Pandurna, Distt. Chhindwara,
174. Shri Dayaram Ahirwar, Civil Judge, Class-I, Amarpatan, Distt. Satna,
175. Shri Jai Singh Sarate, Civil Judge, Class-I, Junardeo (Jamai), Distt. Chhindwara,
176. Shri Arun Kumar Kharadi, Civil Judge, Class-I, Vijayraghgarh, Distt. Katni,
177. Shri Ramkumar Daheriya, XI Civil Judge, Class-I, Jabalpur,
178. Shri Prawendra Kumar Singh, VIII Civil Judge, Class-I, Jabalpur,

179. Smt. Neelam Mishra, II Civil Judge, Class-I, Banda, Distt. Sagar,
180. Shri Kishore Kumar Mishra, VII Civil Judge, Class-I, Satna,
181. Shri Pankaj Yadav, Civil Judge, Class-I, Gadawara, Distt. Narsinghpur,
182. Shri Mohammed Arshad, V Civil Judge, Class-I, Satna,
183. Shri Ashutosh Agrawal, AJ to Civil Judge, Class-I, Sihora, Distt. Jabalpur,
184. Smt. Siddhi Mishra, II Civil Judge, Class-I, Nagod, Distt. Satna,
185. Ku. Sweta Goyal, II Civil Judge, Class-I, Khurai, Distt. Sagar,
186. Shri Praveen Patel, V Civil Judge, Class-I, Sagar,
187. Shri Ahmed Raza, II AJ to I Civil Judge, Class-I, Damoh,
188. Shri Sanjay Kumar Shahee, II Civil Judge, Class-I, Sagar,
189. Shri Manish Singh Thakur, XIV Civil Judge, Class-I, Jabalpur,
190. Shri Sandeep Kumar Patil, AJ to Civil Judge, Class-I, Lakhnadon, Distt. Seoni,
191. Shri Subodh Kumar Vishwakarma, III AJ to I Civil Judge, Class-I, Shahdol,
192. Shri Neeraj Malviya, VII Civil Judge, Class-I, Jabalpur,
193. Shri Anil Dandeliya, Civil Judge, Class-I, Sausar, Distt. Chhindwara,
194. Shri Anand Kumar Sehlam, XV Civil Judge, Class-I, Jabalpur,
195. Ku. Samiksha Singh, II Civil Judge, Class-I, Narsinghpur,
196. Ku. Somprabha Thakur, I AJ to I Civil Judge, Class-I, Jabalpur,
197. Shri Tej Pratap Singh, AJ to I Civil Judge, Class-I, Panna at Ajaygarh,
198. Smt. Kiran Kol, II A.J. to I Civil Judge, Class-I, Jabalpur.

With a direction to participate in the programme to be organize on 16th August, 2014 at the Conference Hall of the High Court of Madhya Pradesh, Jabalpur.

3. (1) Shri Kailash Chandra Garg, II Additional Principal Judge, Family Court, Jabalpur.
(2) Smt. Shashikiran Dubey, I Additional Principal Judge, Family Court, Jabalpur.

With a direction to participate in the programme to be organize on 16th August, 2014 at the Conference Hall of the High Court of Madhya Pradesh, Jabalpur.

4. District and Sessions Judge, **Jabalpur/ Katni/ Narsinghpur/ Damoh/ Mandla/ Umair/ Seoni/ Panna/ Satna/ Sagar/ Chhindwara/ Shahdol** for information and necessary action.
5. Budgetary allocation of **Rs. 8,50,000/-** has been made to District & Sessions Judge **Jabalpur** to meet the expenses of programme to be held on **16th August, 2014 at Jabalpur.**

6. All the District and Sessions Judges are requested to send confirmation of receiving of this communication immediately, by fax.
7. The Director, National Judicial Academy, Bhadbhadha Road, Suraj Nagar, Bhopal - 462 044 for information and necessary action.
8. The Registrar, M.P. State Consumer Disputes Redressal Commission, 76 Arera Hills, Bhopal-462011 for information and necessary action.
9. The Registrar (Administration), High Court of M.P., Jabalpur for information. You are requested to take all necessary steps for arrangement of the programme.
10. The Member Secretary, MPSSA, Jabalpur for information.
11. The Director, MPSJA, Jabalpur, for information and necessary action.

 01.08.14.

(VED PRAKASH)
REGISTRAR GENERAL